

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 120**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd	...	Applicant/Petitioner
Vs		
Ninex Developers Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 05.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

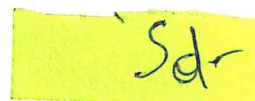
For the Applicant	: Mr. Arvind Garg, Ms. Heerika Shukla, Advs. Mr. Anjaneya Mishra, Adv. in CA No. 3437/2020 Mr. ANUPAM LAJ. DAS, Sr. Adv with Mr. Sinha Shrey Nikhilesh, Mr. Nayan Dubey, Advs. in I.A.No.2360 and 3002/2020 Ms. Gurmeet Bindra Adv in IA 2459/2020 Mr. Kinshuk Chatterjee, Ms. Srishti Gupta, Advs. in IAs No. 5388/2020 and 4198/2020
For the RP	: Mr. Rakesh Kumar, Ms. Preeti Kashyap. Advs.
For Respondent	: Mr. Sourabh Leekha, Adv. R32 in IA No. 363/2020. Ms. Raveena Rai, Adv. for R 44-46 in I.A. No. 363 of 2020

**ORDER**

In IA-3002/2020, interim orders will continue till next date of hearing.

In IA-5204 & 5205/2020, the Applicant is hereby directed to issue notice to the Respondents.

List the above along with other pending applications for hearing on **02.02.2021**.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**